NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 102(ND)/2015 CA NO.

CORAM:

PRESENT: (STI VARDHA PAJAK)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016

NAME OF THE COMPANY:

Kohinoor Foods Ltd.

V/s

M/s. Kohinoor Speciality Food India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mv. Vipul Garda; Advocate of for the

2. Mv. Mohit Commen; Advocate of Retitioners

3. ur. Souraber Rath, tolk of Respondents

4. Sanfost Kr. Giri Advocate of Relitioner

5. Arun Bagai Adv. 11

ORDER

List on 29.8.2016 at 10.30 am.

(R. VARDHARAJAN) MEMBER (J)

((Birrowansusus)

(S.K. MOHAPATRA) MEMBER (T)

Dated: 20/07/2016

(Vidya)